

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

1.SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demand for Grant: Civil Supplies & Consumer Affairs (Demand No. 70).

2.SHRI MANOHAR PARRIKAR, Chief Minister to lay the following Annual Reports:

a) Annual Administration Report for the year 2015 – 2016.

b) 29th Annual report of Goa Public Service Commission for the year 2016-17.

3. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-9)

Demand No. 55 - Municipal Administration

Demand No. 62 - Law

Demand No. 66 - Fisheries

Demand No. 74 - Water Resources

Demand No. 80 - Legal Metrology

GOVERNMENT BILLS-CONSIDERATION AND PASSING

1. SHRI MANOHAR PARRIKAR, Chief Minister to move that The Goa (Mopa Airport Development Authority) Bill, 2018, be taken into consideration;

ALSO to move that the Bill be passed.

2. SHRI ROHAN A. KHAUNTE, Minister for Revenue to move that The Goa Land Revenue Code (Amendment) Bill, 2018, be taken into consideration;

ALSO to move that the Bill be passed.

3. SHRI ROHAN A. KHAUNTE, Minister for Revenue to move that The Goa Regularization of Unauthorized Construction (Amendment) Bill, 2018, be taken into consideration;

ALSO to move that the Bill be passed.

4. SHRI ROHAN A. KHAUNTE, Minister for Revenue to move that The Goa Requisition and Acquisition of Property Bill, 2017(As reported by the Select Committee) be taken into consideration;

ALSO to move that the Bill be passed.

**ASSEMBLY HALL
PORVORIM-GOA
1st AUGUST, 2018**

**N. B. SUBHEDAR
SECRETARY**